



**RAJASTHAN STATE LEGAL SERVICES AUTHORITY,**

RAJASTHAN HIGH COURT CAMPUS, JAIPUR BENCH, JAIPUR

(Phone: 0141-2227481, 2227555, FAX: 2227602, Help line No.15100)

E-mail: [ri-slsa@nic.in](mailto:ri-slsa@nic.in)

Website [www.rlsa.gov.in](http://www.rlsa.gov.in)

No. F- (78)/RSLSA/DS AP&ADR/NALSA-MCPC/2018/18928 -18962 Date: 24.07.2018

To

Chairman,  
District Legal Services Authority,  
(District & Sessions Judge)  
All Rajasthan.

**Sub: Information regarding Mediators.**

**Respected Sir,**

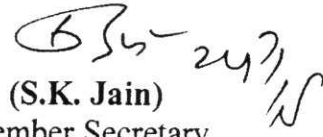
Hon'ble Mediation Monitoring and Project Committee (MCPC), vide email dated 20.07.2018 has directed, as to whether the retired Judicial Officer are willing to act as a Mediators after undergoing Mediation Training or Refresher Training, as the case may be.

Therefore, you are requested to issue direction to concerned to upload attached 'NOTICE' on official website of District Court so that above information may be collected.

With humble regards

Yours Sincerely

**Encl: As above.**

  
(S.K. Jain)

Member Secretary  
Rajasthan State Legal Services  
Authority  
Jaipur

*DLSA for n/a &  
upload on Calcutta website*

  
25/7/18

## NOTICE

It is requested to all Retired Judicial Officers, who are willing to act as a Mediator after undergoing Mediation Training or Refresher Training as the case may be, to furnish following information.

Name of Judicial Officer	Date of Retirement	Address	Mobile Number	email-id.	If 40 hours Mediation Training taken, give details

Above information may be sent to Rajasthan State Legal Services Authority, Jaipur by email to [rslsajp@gmail.com](mailto:rslsajp@gmail.com) or [rj-slsa@nic.in](mailto:rj-slsa@nic.in) till 15-08-2018.

**By Order/-**